

### **Employment Offices for the Handicapped**

1933. **Shri B. C. Mullick:** Will the Minister of Education be pleased to state:

(a) whether there is a proposal to open two employment offices under Job Development Programmes during 1960-61 for the handicapped in the country; and

(b) if so, the progress made so far in this regard?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes, Sir. The proposal is under the Programme for finding employment to handicapped persons.

(b) The Employment Office for placement of adult blind functioning in Madras since 1954 is proposed to be developed into an employment office for the physically handicapped including the deaf and the orthopaedically handicapped. The details are being finalised in consultation with the Madras Government. There is also a proposal to establish a similar employment office in Delhi, the details of which are being worked out in consultation with the Director General Rehabilitation and Employment.

### **Arms Licences**

1934. **Shri Braj Raj Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the number of licenses issued under various categories of arms in different States and Union territories immediately before the passing of the Arms Act; and

(b) the number of licenses cancelled under the same Act six months before the passing of the Act?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). The information is being collected from the State Governments

and Administrations of Union Territories and will be laid on the Table of the House in due course.

### **Hindi Terminology**

1935. **Shri S. R. Arumugham:** Will the Minister of Education be pleased to state:

(a) what is the amount spent so far for coining words for Hindi terminology; and

(b) the amount spent on T.A. for railway and air passages for lecturers and professors from different universities for assisting this scheme?

**The Minister of Education (Dr. K. L. Shrimali):** (a) A special Hindi Unit with a nucleus staff was created in 1952 in the Ministry of Education to prepare Scientific and Technical Terminology in Hindi and for the propagation and development of Hindi. This staff was strengthened every now and then and its sphere of duties was enlarged so as to include Translation into Hindi of English documents etc. and preparation of a dictionary of scientific and Technical Terminology in Hindi. A separate office—Central Hindi Directorate of the status of a subordinate office has been set up from 1st March, 1960 for doing this work. The total expenditure on the technical and research staff in the Hindi Unit in the Ministry of Education and the Central Hindi Directorate comes to approximately Rs. 22,90,000|-.

(b) Rs. 3,83,974|- has so far been paid as T.A. & D.A. to the various non-official members of the Board of Scientific Terminology and different Expert Committees set up for the purpose.

### **Houses for Women Teachers in Madras State**

1936. **Shri S. R. Arumugham:** Will the Minister of Education be pleased to state:

(a) how many houses for women teachers have been constructed both

in urban and rural areas in Madras State out of the funds allotted for women's education during 1959-60 and up-to-date; and

(b) why the other schemes sponsored by Central Government towards the women's education were not accepted by Madras Government?

**The Minister of Education (Dr. K. L. Shrimall):** (a) Quarters constructed under the following schemes are shown against each:

	1959-60	Up-to-date
(i) Centrally sponsored scheme for expansion of girls' education and training of women teachers.	22	22
(ii) Scheme of Relief of educated unemployment and expansion of primary education	21	21

(b) Other sub-schemes for girls' education sponsored by Central Government are under scheme (a) (i) above. It is left to the State Government to choose any approved scheme within the ceiling of Central allocation of funds for the scheme. The Madras Government has not chosen the other schemes presumably because they were not so urgently needed in view of their local conditions.

#### Delhi Rent Control Act

1937. { **Shri Indrajit Gupta:**  
**Shri K. T. K. Tangamani:**  
**Shri Radha Raman:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that under the Delhi Rent Control Act, a person acquiring a house on transfer cannot evict a tenant for a period of five years even though he requires it for his own *bona fide* residence;

(b) whether it is also a fact that a Government servant is not entitled to

retain a Government accommodation as soon as he becomes the owner of a house whether by transfer or otherwise; and

(c) if so, how the Government propose to reconcile the anomalous position, resulting from the aforementioned provisions, in respect of Government servants?

**The Minister of Home Affairs (Shri G. B. Pant):** (a) Yes.

(b) A Government servant can be allotted or reallocated Government accommodation in case he is unable to obtain vacant possession of the house acquired by him, his wife, parents or children.

(c) Does not arise.

#### Saugor Cantonment

**1938. Pandit J. P. Jyotishi:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Madhya Pradesh Government had requested the Government of India to give on lease about 42 acres of land in the Cantonment area at Saugor for the construction of a hospital and sanatorium; and

(b) if so, the action taken thereon?

**The Minister of Defence (Shri Krishna Menon):** (a) Yes, Sir.

(b) The request of the State Government was not accepted as the Military requirements for land at Sagar have not yet been fully assessed. It is, therefore, not possible to state definitely whether the site required by the State Government is surplus to Defence requirements. In any event, it is not desirable to locate a T.B. clinic close to the Cantonment area.

#### Free Education in Delhi

**1939. Shri Ram Garib:** Will the Minister of Education be pleased to state:

(a) whether there is any proposal under Government's consideration to impart free education to the children